## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTEND	ANCE	CUM OI	RDER	SHEET	OF TH	E HEA	RING O	F CHEN	INAI	BENCH,	<b>CHENNA</b>	I
NATION.	AL CO	MPANY	LAW	TRIBU	NAL, HI	ELD O	N 24/08/2	2017 AT	10.30	AM		

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CA/71/2017

NAME OF THE APPLICANT

: LETITWIND SHRIRAM MANUFACTURING

UNDER SECTION

: 441

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P. Srivan

(9940336666)

PCS for the applicant

## **ORDER**

Counsel for Petitioner present and submitted his arguments. Reserved for orders.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

Sdl

ghk